

HIGH COURT OF MANIPUR
AT IMPHAL

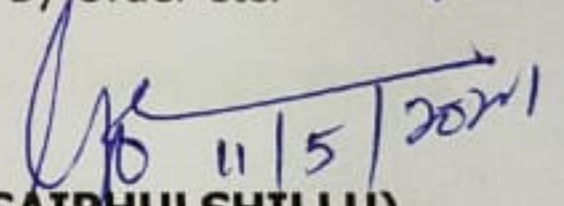
NOTIFICATION NO. 110

Dated 11th May, 2021

No. HCM/C-54/2013-RC(J)/ 89797 : In continuation of earlier Order No.78 dated 22nd August, 2020, the Hon'ble The Chief Justice, High Court of Manipur, is pleased to constitute the following Committee: -

| Sl. No. | Name of the Committee | Names of the Hon'ble Judges | Secretary |
|---------|--|--|----------------------|
| 1. | COMMITTEE FOR IMPLEMENTATION OF 'ARREARS ERADICATION SCHEME' OF THE MALIMATH COMMITTEE | 1. Hon'ble Mr. Justice L.S. Jamir. 2. Hon'ble Mr. Justice Kh. Nobin Singh. 3. Hon'ble Mr. Justice A. Bimol Singh | Registrar (Judicial) |

By Order etc.


(G. GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Registrar (Judl)/(Admn.), High Court of Manipur.
2. All the Joint Registrars, High Court of Manipur.
3. All the Deputy Registrars, High Court of Manipur.
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
5. All Assistant Registrars/Court Managers High Court of Manipur.
6. The Librarian-cum-Research Officer, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir.
8. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
9. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
10. The System Analyst, High Court of Manipur for uploading the same in the official website.
11. The Superintendent (Estt.I)/(Estt.II), High Court of Manipur.
12. The Notice Board/Order Book.
